CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram:

- 1. Shri Ashok Basu. Chairman
- 2. Shri K.N. Sinha, Member
- 3. Shri Bhanu Bhushan, Member
- 4. Shri A.H. Jung, Member

Petition No. 24/2005

In the matter of

Non-payment of Unscheduled Interchange (UI) charges by Bihar State Electricity Board (BSEB), Patna.

And in the matter of

Eastern Regional Load Despatch Centre, Kolkata **Petitioner** Vs

- 1. Bihar State Electricity Board, Patna
- 2. Jharkhand State Electricity Board, Ranchi
- 3. Grid Corporation of Orissa, Bhubaneswar
- 4. Damodar Valley Corporation, Kolkata
- 5. West Bengal State Electricity Board, Kolkata
- 6. Power Department, Govt. of Sikkim, Sikkim
- 7. National Thermal Power Corporation Ltd., ERHQ, Patna
- 8. National Hydro Power Corporation, Faridabad
- 9. Member Secretary, EREB, Kolkata Respondents

ORDER

In this petition, the petitioner had sought directions to Bihar State Electricity Board (BSEB) for payment of dues of UI charges for overdrawal of power from Eastern Regional Grid. BSEB in its reply had admitted its liability to pay the UI charges.

2. The petition was heard on 7.6.2005 when, at the hearing, Shri Atiq Ullah, Chief Engineer appearing for BSEB undertook to pay the outstanding amount along with interest in three monthly instalments commencing on 25.6.2005. This

undertaking was accepted by the Commission and the petition was disposed of in terms of the undertaking given.

- 3. Additional General Manager, ERLDC by his letter dated 6.7.2005 has informed that no payment was received from BSEB.
- 4. Chairman, BSEB is directed to explain why appropriate action under the Electricity Act, 2003 be not taken for default of BSEB in honouring the undertaking given before the Commission. His reply, duly supported by an affidavit, may be filed latest by 10.8.2005.
- 5. A view on further proceedings shall be taken on consideration of the reply from Chairman, BSEB.

Sd/- Sd/- Sd/- Sd/- Sd/- (A.H. JUNG) (BHANU BHUSHAN) (K.N. SINHA) (ASHOK BASU) MEMBER MEMBER CHAIRMAN

New Delhi dated the 21st July, 2005